GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA STARRED QUESTION NO.160 ANSWERED ON 02.07.2019

FUND ALLOCATION TO GRAM PANCHAYATS

*160. SHRI NAMA NAGESWARA RAO:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has any criteria for allocation of funds to Gram Panchayats in the country;
- (b) if so, the details thereof, State-wise particularly in Telangana; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR)

(a) to (c) A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 160 ANSWERED ON 02.07.2019 REGARDING FUND ALLOCATION TO GRAM PANCHAYATS

(a) to (c) Yes. Under Fourteenth Finance Commission (FFC), grants to the tune of Rs. 2,00,292.20 crore for the period from 2015-16 to 2019-20 have been allocated to Gram Panchayats constituted under Part IX of the Constitution, amounting to an assistance of Rs. 488 per capita per annum at an aggregate level for 26 States. The grants are allocated among the States using the criteria of population and area in the weightage of 90:10 respectively. Details of grants allocated to 26 States including Telangana is given at Annexure. States further distribute the FFC Grants amongst Gram Panchayats on the basis of formula prescribed by the latest State Finance Commission (SFC) or in its absence using the FFC formula of 90 per cent weight for population and 10 per cent weight for area.

Funds are *inter-alia* devolved to the Gram Panchayats in the Union Territories (UTs) of Andaman & Nicobar Islands, Daman & Diu, Dadra & Nagar Haveli and Lakshadweep based on recommendations of the UT Finance Commission, request received from Panchayats, manpower availability with the Gram Panchayats and geographical conditions .

Annexure

Annexure referred to in reply to parts (a) to (c) of the LokSabha Starred Question No.160 answer on 02.07.2019

Allocation of Fourteenth Finance Commission grants to the States for Gram Panchayats

(Rs in crore)

Sl. No.	State/Year	2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	934.34	1463.45	1686.85	1947.32	2622.13
2	Arunachal Pradesh	88.52	138.66	159.82	184.49	248.44
3	Assam	584.80	915.98	1055.80	1218.82	1641.19
4	Bihar	2269.18	3554.23	4096.80	4729.38	6368.25
5	Chhattisgarh	566.18	886.82	1022.18	1180.02	1588.94
6	Goa	14.44	22.62	26.07	30.10	40.53
7	Gujarat	932.25	1460.18	1683.08	1942.96	2616.26
8	Haryana	419.28	656.72	756.98	873.86	1176.68
9	Himachal Pradesh	195.39	306.05	352.76	407.24	548.36
10	Jammu & Kashmir	373.96	585.73	675.15	779.40	1049.49
11	Jharkhand	652.83	1022.53	1178.63	1360.62	1832.12
12	Karnataka	1002.85	1570.77	1810.55	2090.10	2814.39
13	Kerala	433.76	679.40	783.12	904.03	1217.30
14	Madhya Pradesh	1463.61	2292.46	2642.40	3050.41	4107.48
15	Maharashtra	1623.32	2542.61	2930.76	3383.28	4555.70
16	Manipur	22.25	34.84	40.16	46.36	62.43
17	Odisha	955.52	1496.64	1725.11	1991.48	2681.59
18	Punjab	441.70	691.84	797.45	920.58	1239.58
19	Rajasthan	1471.95	2305.52	2657.47	3067.80	4130.90
20	Sikkim	16.03	25.11	28.95	33.41	44.99
21	Tamil Nadu	947.65	1484.31	1710.90	1975.07	2659.50
22	Telangana	580.34	908.99	1047.75	1209.53	1628.68
23	Tripura	36.24	56.76	65.43	75.53	101.71
24	Uttar Pradesh	3862.60	6050.02	6973.57	8050.34	10840.04
25	Uttarakhand	203.26	318.37	366.97	423.64	570.44
26	West Bengal	1532.21	2399.91	2766.26	3193.39	4300.01
	Total	21624.46	33870.52	39040.97	45069.16	60687.13